

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**ORIGINAL APPLICATION No. 190 OF 2021 (SZ)**

**IN THE MATTER OF:**

S.Sakthivel  
Salem

....

Applicant

Versus

Union of India,  
rep. by its Secretary, MoEF,  
New Delhi & Ors.

....

Respondent(s)

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**Place: Hyderabad**

**Date: 12-10-2021.**



**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD  
(RESPONDENT No.4) IN OA NO. 190 OF 2021 FILED IN THE HON'BLE  
NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI BY  
S.SAKTHIVEL, ENVIRONMENTAL PROTECTION & ANTI-POLLUTION  
GROUP, R/O.SALEM.**

It is to submit that an Original Application was filed before the Hon'ble NGT, Chennai by S.Sakthivel, Environmental Protection & Anti-Pollution Group, R/o. Salem alleging that the Medical Colleges have not obtained the Environmental Clearances and running the same against the Environmental Laws.

**In this regard, the following is submitted: -**

- 1) The MoEF&CC, GoI issued Environment Impact Assessment (EIA) Notification and its subsequent amendments. As per the provisions laid under para 2 of EIA Notification, 2006 & its subsequent amendments, the activities listed in the Schedule of the EIA Notification require prior Environmental Clearance. As per EIA Notification, 2006, the activity "Building or Construction projects or Area Development projects & Township" with built up area more than 20,000 Sq.m require prior Environmental Clearance (EC) under 8(a) or 8 (b) of schedule.
- 2) It is to submit that Ministry of Environment Forest and Climate Change (MoEF&CC), GoI issued amendment to the EIA Notification vide S.O.3252 (E) dt. 22.12.2014 exempting Industrial Shed, School, Colleges, Hostel for educational Institution mentioned under 8(a) of Building Construction Projects. The Ministry subsequently issued clarification on exemption of educational institutions vide O.M dt.05.03.2015 and clarified that Industrial Shed, School, Colleges, Hostel for educational Institution mentioned under 8(a) of Building Construction Projects are exempted, but in case of medical universities/institutes the component of Hospitals will continue to require prior Environment Clearance.
- 3) The Respondents No. 5, 6, 7, 8, 10, 11, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22 & 23 have established Medical Institute and Hospital prior to EIA Notification 2006, dt.14.09.2006.
- 4) The Respondent No. 25 i.e., M/s. Kamineni Hospitals Pvt. Ltd., Mansoorabad (V), Saroornagar (M), RR District was established subsequent to EIA Notification 2006, with built up area of more than

20,000 Sq Mts. The Hospital of the Respondent No. 25 has obtained Environmental Clearance from State Environment Impact Assessment Authority (SEIAA) vide order dated 25.10.2013 and also obtained Consent under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act 1981 and Authorization under the Bio-medical Waste Management Rules, 2016.

- 5) Further, the Respondents No. 9, 12 & 24 established after EIA Notification, 2006 are operating Medical Institute and Hospital with built-up area of 9104 Sq. mtrs, 13,540.9 Sq. Mtrs. & 18749 Sq. Mtrs respectively which are less than 20000 sq. Mtrs and does not attracts the provisions of EIA Notification No. S.O. 1533 dated 14<sup>th</sup> September 2006 and its subsequent amendments.
- 6) Further, the Health Care Facilities pertaining to the Respondents No.5 to 25 are obtaining consents required under Water (Prevention & Control of Pollution) Act 1974 & Air (Prevention & Control of Pollution) Act 1981 and also obtaining Authorization under the Bio-Medical Waste management Rules, 2016 from time to time. The status of respondents are enclosed as **Annexure-A**.

**Date: 11-10-2021.**

**Place: Hyderabad.**

**Sd/-  
MEMBER SECRETARY**

**// T.C.F.B.O //**

  
**K.S. Jt. CHIEF ENVIRONMENTAL ENGINEER,  
TSPCB, HEAD OFFICE, HYD.**

**ANNEXURE-A**

S.NO	Respondent Number	HCE NAME	Address	YEAR OF ESTABLISHMENT	Consent status under Air & Water Acts	BMW Authorization Status	Remarks
1	5	M/s. Apollo Institute of Medical Sciences and Research	Road No.92, Jubilee Hills, Film Nagar, Hyderabad	1988	Obtained	Obtained	Established prior to EIA Notification-2006 and its amendments thereof.
2	6	M/s. Bhaskar Medical College,	Amdapur X road, Yenkapally, Moinabad, Rangareddy District	2005	Obtained	Obtained	Established prior to EIA Notification-2006 and its amendments thereof.
3	7	M/s. Chalmeda Anand Rao Institute of Medical Sciences,	Bommakal (V) & Mandal, Karimnagar	2003	Obtained	Obtained	Established prior to EIA Notification-2006 and its amendments thereof.
4	8	M/s. Deccan College of Medical Sciences,	DMRL X Road, Santosh Nagar Main Road, Kanchan Bagh, Hyderabad	1984	Obtained	Obtained	Established prior to EIA Notification-2006 and its amendments thereof. The respondent has obtained Consent and Authorisation in the name of M/s.Owaisi Hospital.
5	9	Dr. V.R.K. Women's Medical College, Teaching Hospital & Research Centre	Aziznagar, RR District	2018	Applied	Obtained	The respondent is operating with built up area - 9104 Sq. mtrs does not attract the provisions of the EIA Notification No. S.O. 1533 dated 14th September 2006 and its subsequent amendments.
6	10	M/s. Gandhi Medical College and Hospital,	Musheerabad, Telangana-500003.	1836	Obtained	Obtained	Established prior to EIA Notification-2006 and its amendments thereof.
7	11	M/s. Kakatiya Medical College super Speciality Hospital,	Rangampeta Street, Nizampura, Warangal District	1959	Obtained	Obtained	Established prior to EIA Notification-2006 and its amendments thereof. The respondent has obtained Consent and Authorisation in the name of M/s.MGM Hospital.
8	12	M/s. Surabhi Institute of Medical Sciences & Multi Specialty Hospital,	Sy. No: 302, 303, Mittapally (V), Siddipet (M), Siddipet District	2019	Applied	Applied	The respondent is operating Medical institute and Hospital with built up area - 13,540.998 Sq. mtrs does not attract the provisions of the

S.NO	Respondent Number	HCE NAME	Address	YEAR OF ESTABLISHMENT	Consent status under Air & Water Acts	BMW Authorization Status	Remarks
							EIA Notification No. S.O. 1533 dated 14th September 2006 and its subsequent amendments.
9	13	M/s. Kamineni Institute of Medical Sciences,	Akkenepally vari Lingotam, Narketpalli, Nalgonda District	1999	Obtained	Obtained	Established prior to EIA Notification-2006 and its amendments thereof.
10	14	M/s. Mallareddy Institute of Medical Sciences	Sy.No. 138, Main Road, Suraram (V), Quthbullapur (M), Medchal-Malkajgiri District	2002	Obtained	Obtained	Established prior to EIA Notification-2006 and its amendments thereof.
11	15	M/s. Mallareddy Medical College For Women, (Mallareddy Narayana Hospital),	Jeedimetla, Suraram, Quthubullapur, Medchal-Malkajgiri District	2002	Obtained	Obtained	Established prior to EIA Notification-2006 and its amendments thereof. The respondent obtained Consent and Authorisation in the name of M/s.Mallareddy Narayana Hospital.
12	16	M/s. Mamatha Medical College,	4-2-161, Police housing colony, Netaji Nagar, Rotary Nagar, Khammam	1992	Obtained	Obtained	Established prior to EIA Notification-2006 and its amendments thereof.
13	17	M/s. Share Medical Care, C/o. Medi Citi Institute of Medical Sciences,	Sy.No.93, 98 &99, Ghanpur (V), Medchal (M), Medchal-Malkajgiri District	1993	Obtained	Obtained	Established prior to EIA Notification-2006 and its amendments thereof.
14	18	M/s. MNR Medical College & Hospital,	MNR Nagar, Fasalwadi Narsapur Road, Sangareddy District	2001	Obtained	Obtained	Established prior to EIA Notification-2006 and its amendments thereof.
15	19	M/s. Osmania Medical College & Hospital,	Afzalgunj, Hyderabad.	1919	Applied	Obtained	Established prior to EIA Notification-2006 and its amendments thereof.
16	20	M/s. Prathima institute of Medical sciences,	Nagunur, Karimnagar	2001	Obtained	Obtained	Established prior to EIA Notification-2006 and its amendments thereof.
17	21	M/s. Rajiv Gandhi Institute of Medical Sciences (RIMS),	Adilabad	2000	Applied	Obtained	Established prior to EIA Notification-2006 and its amendments thereof. The Hospital established in the year 2000 and subsequently

S.NO	Respondent Number	HCE NAME	Address	YEAR OF ESTABLISHMENT	Consent status under Air & Water Acts	BMW Authorization Status	Remarks
							upgraded as RIMS Medical College in the year 2008.
18	22	M/s. SVS Medical college & Hospital,	Yenugonda, Mahabubnagar, Telangana-509001	1997	Obtained	Obtained	Established prior to EIA Notification-2006 and its amendments thereof.
19	23	M/s. Shadan Institute of Medical Sciences,	Chevella Road, Peeramcheru, Rangareddy	2003	Obtained	Obtained	Established prior to EIA Notification-2006 and its amendments thereof.
20	24	M/s. Dr. Patnam Mahender Reddy Institute of Medical Sciences,	Chevella (V&M), Rangareddy District	2012	Obtained	Obtained	The respondent is operating Medical institute and Hospital with built up area - 18,749 Sq. mtrs does not attract the provisions of the EIA Notification No. S.O. 1533 dated 14th September 2006 and its subsequent amendments.
21	25	M/s. Kamineni Academy of Medical Sciences and Research Centre,	Nalgonda Road near Andhra Bank Suryodaya colony Bahadurguda, LB Nagar, Hyderabad.	2018	Obtained	Obtained	Obtained EC, Consent and BMW Authorisation.

